

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT

13/02/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------


REPRESENTATION BY WHOM

1.	SANGAMITHRA For Genicon Associates Belaganesh	For Petitioner	Sath..
----	---	----------------	--------

ORDER

List this case for hearing on 29.03.2019 at 10.30 A.M.

MS


(B.S.V.PRAKASH KUMAR)
MEMBER (JUDICIAL)